THE HIGH COURT OF MEGHALAYA

AT SHILLONG

Application for the posts in Grade - II of Meghalaya Judicial Service

Paste one passport size photograph here and submit two more copies with the

1	Name (IN BLOCK LETTERS)	:
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- 2 Present Address :
- 3 Father's Name :
- 4 Husband's Name (in case of married female : candidates
- 5 Home Address :
- 6 Whether Income Tax Assesses? If so, : PAN/GIR No., if any
- 7 Whether Schedule Caste/Schedule: Tribe/Schedule Tribe (Hills)? If so, a certificate to that effect should be furnished, for the purpose of concession of age.
- 8 Educational qualification with the year of : passing, division or class secured in different (examination from H.S.L.C./H.S.S.L.C. onwards (Copy of L.L.B. pass certificate should be furnished).
- 9 Court in which practicing, the period of : practice and the branch of Law practiced. (Certificates from the District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association should be furnished).
- Date and place of Birth (according to School : final Certificate).
- 11 Age as on 27.07.2015 (copy of the Birth : Certificate/HSLC or equivalent examination certificate should be furnished).

- Date of enrolment as Advocate. (Give name of : Bar Council).
- 13 Special or other qualifications, if any.
- Whether married or unmarried? If married, a : declaration to the effect that he/she has not more than one wife/husband living.
- 15 Whether any Civil or Criminal proceeding is pending against the applicant, if so details of the case no. etc.

PLACE

DATE:

SIGNATURE OF THE CANDIDATE

Enclosure:

- Demand Draft of ₹500/- (Five hundred) only for General candidates,
 ₹250/-(Two hundred fifty) only in the case of SC/ST candidates from a Scheduled Bank drawn in favour of "Registrar General, High Court of Meghalaya" payable at 'Shillong'
- 2. Attested copy of certificate relating to Degree in **Law** granted by recognized University established by Law in India.
- 3. Attested copy of certificate relating to **Date of Birth** (according to school final certificate).
- 4. Attested copy of **Caste Certificate** (if applicable).
- 5. Attested copy of **Enrolment Certificate**.
- 6. Certificate of **practice at the Bar** issued by the concerned District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association.
- 7. 2 (Two) copies of recent passport size photograph.
- 8. Self address stamped envelop.